Andeman and Micobar Mands

*1766. Shri Lachman Singh: Will the Minister of Home Affairs be pleased to state:

- (a) whether Government are aware that the people of the Andaman and Nicobar Islands face considerable difficulties in the matter of inter-island communication in the absence of an all-weather ship;
- (b) what is the frequency of the Government ships voyage for Andaman to Nicobar Islands and sice-persa;
- (c) whether Government are contemplating to purchase any new vessels for increasing the frequency of inter-island service; and
- (d) if so, when such a ship will become available?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) Yes, Sir

- (b) Government ships (m v 'Andaman' and m.v. 'Nicobar' touch Car Nicobar on their voyages to Madras once in every two months. Besides this, m v 'Indaus' and Police Blair and Car Nicobar as and when necessary.
 - (c) Yes, Sir
- (d) No definite date could be indicated at this stage.

Beneficiation of Minerals

*1760. Shri Shivananjappa: Will the Minister of Steel, Mines and Fuel be pleased to state:

- (a) whether the beneficiation work on low grade chromite ore from Hassan district, Mysore State, has been completed; and
 - (b) if so, the results thereof?

The Minister of Mines and Oil (Shat K. D. Malaviya): (a) Yes, Sir.

(b) A sample assaying 38:16 percent Cr2° 3, 22:20 per cent FeO. was upgraded to 50:69 per cent Cr2° with 80:8 per cent. recovery by gravity separation methods

Discovery of Gold Deposits in Rejusthan

*1710. Shrimati Sucheta Kripalani: Will the Minister of Steel, Mines and Fuel be pleased to state.

- (a) whether it is a fact that Government Geologist had discovered gold mines at Khetri and Dhosi hills in Rajasthan, and
- (b) if so, when it is proposed to start excavation work?

The Minister of Mines and Oil (Shri K. D Malaviya): (a) and (b). No, Sir The Geological Survey of India had carried out an investigation in this area in May 1958, but no native gold was discovered as a result thereof. In view of the negative results obtained it was not considered worthwhile to continue these investigations.

Acro-Engines

*1716. Shri Morarka: Will the Minister of Defence be pleased to state

- (a) whether it is a fact that some aero-engines were purchased at £13,975 each instead of £12,500 because the order was not placed in time.
- (b) if so, what were the reasons for delaying the order by 11 days, and
- (c) whether enquiries were made and responsibility located for this delay?

The Deputy Minister of Defence (Sardar Majithia): (a) Yes, Sir

(b) and (c) A Court of Enquiry
has been ordered and instituted. Its
report is awaited